

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

36. C.P. 131/(MB)/2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

**NAME OF THE PARTIES: - BERAR FINANCE LIMITED**

**Section: - 441 of the Companies Act, 2013**

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**ORDER**

**Present: -**

Adv. Pragya Chandak a/w Adv. Ved Thakur .....Petitioner.

MS. MNL. Jyotsna .... AROC, Mumbai through VC.

List this matter on **02.09.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**